

(8) The Appropriation (No. 2) Bill, 1986

(9) The Administrative Tribunals (Amendment) Bill, 1986

(10) The Inter-State Water Disputes (Amendment) bill, 1986.

2. Sir, I also lay on the Table copy duly authenticated by the Secretary-General of Rajya Sabha, of the Spices Board Bill, 1986 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 21st March, 1986.

12.10 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Twenty-Fifth and Thirty-Seventh Reports

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the following Reports (Hindi and English Versions) of the Public Accounts Committee :

- (1) Twenty-Fifth Report on Action Taken by Government on the recommendations contained in their 201st Report on Customs Receipts-Irregular refund of duty due to incorrect grant of exemption.
- (2) Thirty-Seventh Report on Action taken by Government on the recommendations contained in their 230th Report on Customs Receipts-Duty Exemption Entitlement Scheme.

COMMITTEE ON GOVERNMENT ASSURANCES

[English]

Fourth Report

SHRI B.K. GADHVI (Banaskantha) : I beg to present the Fourth Report (Hindi and English versions) of the Committee

on Government Assurances.

MR. DEPUTY SPEAKER : Now Calling Attention. Mr Ananday Pathak We have taken some important subject. Calling Attention has been taken up.

SHRI BASUDEB ACHARIA : Yesterday you allowed a Member to read it out. Today also you allow him.

(Interruptions)**

MR. DEPUTY SPEAKER : I cannot allow.

(Interruption)**

MR. DEPUTY SPEAKER : It is a State subject.

(Interruptions)**

MR. DEPUTY SPEAKER : Yesterday, a Member was the affected person. That is why I allowed him. Otherwise I would not have. That Member was affected. That is why I allowed. This is not like that. Now Mr. Ananda Pathak.

(Interruptions)**

MR. DEPUTY SPEAKER : No no. I cannot allow. I will not allow.

(Interruptions)**

MR. DEPUTY SPEAKER : I won't allow. I will not allow. That is all I will not allow.

(Interruptions)**

MR. DEPUTY SPEAKER : No, no That I will not allow. No. I will not allow. Now Mr. Ananda Pathak.

(Interruptions)**

MR. DEPUTY SPEAKER : Yesterday I allowed because that Member was affected. That is why I allowed it, Not like this. That was entirely different. This is different. There is an Assembly there. Let them raise it there. Not here. In the Assembly let them raise it. Don't worry. Let the Assembly Members do it. Not here.

(Interruptions)**

MR. DEPUTY SPEAKER : No, no I will not allow.

(Interruptions)

*Not recorded.